

their views on liberalizing the FDI caps and/or entry routes in the aviation and defence sectors. Government has taken their views into consideration while approving the liberalization of caps and/routes in the said sectors.

Employment in leather industry in Maharashtra

330. SHRI D. P. TRIPATHI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the number of people engaged in leather industry in Maharashtra; and
- (b) how many people are self-employed, employees and women employees?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. E.M. SUDARSANA NATCHIAPPAN): (a) According to estimates of Central Leather Research Institute (CLRI), about 3 lakh people are engaged in leather industry in Maharashtra (tanning, footwear manufacturing, raw material collection and other leather related activities).

(b) According to estimates of CLRI, out of this 3 lakh persons engaged in leather industry, about 2 lakh people are self-employed out of which 37.5% are women.

Free trade agreement

331. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the country-wise details of each of the Free Trade Agreement (FTA) that India entered into;
- (b) the details of FTAs which are in the pipeline for execution and since how long each of the FTA is pending, the reasons therefor;
- (c) to what extent the sluggish manufacturing sector impact the FTAs in India's favour;
- (d) the country-wise details of preferential market access that India could get in countries with whom it has entered into FTA;